

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI RAVICHANDRAN RAMASAMY** **SHRI. JYOTI KUMAR TRIPATHI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/01/KOB/2023
SECTION	241,242 C/ACT
NAME OF PARTIES	INKEL LTD V/S SEGURO FOUNDATIONS AND STRUCTURES PVT LTD & 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	ANWIN GOPAKUMAR, ADITYA VENUGOPALAN, NIKITHA SUSAN PAULSON, MAHESH CHADRAN, SHALLET K SAM, SARANYA BABU.
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, ANU BALAKRISHNAN, ANGEL SHAJI, AKHIL SURESH, PHILIP MATHEW, JINAN K R.

15th JULY 2024

O R D E R

IA(C/ACT)/31/KOB/2023 in CP(C/ACT)/01/KOB/2023

Both sides are directed to complete the pleadings at least 3 days before the next date fixed for hearing.

List the matter for further consideration along with the main CP on **23.08.2024**.

CP(C/ACT)/01/KOB/2023

Learned proxy Counsel, Mr. Abhishek appears through virtual mode on behalf of the Petitioner. Learned proxy Counsel, Mr. Noel Shaju appears on behalf of the Respondents through virtual mode.

Both sides are directed to complete the pleadings at least 3 days before the next date fixed for hearing.

List the matter for further consideration on **23.08.2024**.

Sd /-

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)